

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Service Tax Appeal No. 522 of 2011

(Arising out of OIA-100-101/2011/AHD-III/DSINGH/COMMR-A-/AHD Dated- 01/07/2011
passed by Commissioner of Central Excise-AHMEDABAD-III)

Smita Engineers

Near Sharda Society, Ambika Nagar Bus Stand, Kalol,
Gandhinagar, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. J A Patel, Learned Superintendent (Authorized Representative) for the
Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 02.08.2022

DATE OF DECISION: 21.11.2022

The appeal is disposed of. For order, see order of date in Service Tax
Appeal No. 521 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**